

वाले 800 मेगावाट के इसके प्रथम चरण को केन्द्रीय विद्युत प्राधिकरण ने तकनीकी आर्थिक स्वीकृति प्रदान कर दी है। तथापि, निवेश संबंधी निर्णय अभी लिया जाना है। राष्ट्रीय ताप विद्युत निगम की नई परियोजनाओं के लिए वर्तमान पंचवर्षीय योजना में 500 करोड़ रुपए का प्रावधान है।

Production of Ethambutol Hydrochloride by Small Scale Units

2640. SHRI DHARAM DAS HASTRI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is true that a number of small-scale units are producing ethambutol hydrochloride to the extent of over 100 tonnes per annum;

(b) whether Government have taken into consideration the interest of the small-scale units while examining the grant of new/expansion Licences to large-scale units for Ethambutol Hydrochloride; and

(c) if so, how and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH):

(a) As per information available, two Small Scale Units are producing Ethambutol Hydrochloride. Their production during 1980-81 was 10.191 tonnes.

(b) and (c). The production of the Small Scale units is kept in view while licensing additional capacity.

Surplus generation at Bhakra

2641. SHRI GHULAM RASOOL KOCHAK: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Bhakra Hydel Project is having unusually surplus generation now-a-days;

(b) whether it is also a fact that either the generation will have to be reduced or consumers would have to be found for the surplus output;

(c) whether Kashmir specially during winter season suffers from power shortage which has started becoming a grave issue; and

(d) if so, the steps he proposes to take so that this power deficit during winter months in Kashmir is satisfactorily met?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). No, Sir. All the power generated is being fully utilised by the partner States and there has been no surplus generation.

(c) and (d). Jammu & Kashmir is only a common pool consumer of Bhakra Nangal Project and is entitled to 20 MW of power which has been approved by the Bhakra Beas Management Board. In order to help J&K to tide over its difficulties during the winter months an additional assistance of 7.4 lakh units per day is being afforded from the BBMB system.

Petro-Chemical Complex at Mangalore

2642. SHRI OSCAR FERNANDES: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is a proposal before Government to set up a Petro-Chemical Complex at Mangalore; and

(b) if so, when it is likely to be commissioned?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTI-

LIZERS (SHRI P. C. SETHI): (a) No, Sir.

(b) Does not arise.

Telephone facilities to new colonies in New Delhi area

2643. SHRI SAJJAN KUMAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a number of new colonies namely Meera Bagh Sunder Vihar, Jeewan Niketan, Birochi Colony and others have come up within postal zone 41 of New Delhi under Area Manager (West) but telephone facility has yet to be extended to the residents of these colonies;

(b) if so, whether Government propose to extend the facility to these localities in the near future, considering the fact that people living in these colonies have to go to Jwala Heri which is about 2-3 Kms. from this area to make telephone calls; and

(c) if so, to which telephone exchange the said area will be attached and by what time?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) and (b). Telephone facilities are already existing in Sunder Vihar. In the other colonies the telephone facilities will be extended in due course.

(c) These colonies will be progressively served from Nangloi telephone exchange upto 1984, after expansion of the exchange depending upon the availability of the resources.

House rent allowance to P&T employees posted to rural areas

2644. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) is it a fact that employees in the P&T Department are not getting

H.R.A. when they are posted to rural areas such as town and village panchayat;

(b) are Government aware that the Government of Tamil Nadu has been granting a Rural Allowance for their employees serving in such areas; and

(c) do Government propose to grant such allowance considering the heavy rent demanded even in such areas?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) House Rent Allowance is ordinarily admissible to Central Government employees including P&T employees serving at Places where the population is 50,000 or more as per the Census held in 1971 and under some other conditions prescribed by the Government. Merely being a town or village panchayat does not make a place eligible for this allowance unless other conditions are satisfied.

(b) and (c). No, Sir. P&T employees are governed by the general orders issued by the Government of India applicable to all Central Government employees in matter of House Rent Allowance as also other similar allowances. No separate policy could be laid down in this regard by the P&T Department.

Villages without Post Offices in Orissa

2645. SHRI K. PRADHANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of villages without any post office in the State of Orissa till the end of 1980; and

(b) the number of post office proposed to be opened during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORA-